

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 8 of 2011

Dated: 18th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Brihanmumbai Electric Supply &
Transport**

.....

Appellant (s)

Versus

M.E.R.C.

.....

Respondent (s)

Counsel for the Appellant (s)

:Mr.Rajeev Mishra
Mr. Sanand R

Counsel for the Respondent (s)

:Mr. Buddy A Rangathan

ORDER

Learned counsel for the State Commission seeks time to file reply. He is directed to do so on or before **13.05.02011.**

Post the matter for hearing on **01.07.2011.** In the meantime, the Appellant is at liberty to file rejoinder after serving copy on the other side.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

pk/rkt